

Indian Labour Conference

*285. **Shri T. B. Vittal Rao** : Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 1716 on the 3rd September, 1956 and state :

(a) whether the subjects to be discussed at the 15th Session of the Indian Labour Conference have since been finalised;

(b) If so, the nature of the subjects; and

(c) whether any definite date has been fixed to hold the Conference?

The Minister of Labour (Shri Khandubhai Desai) : (a) Not yet.

(b) Does not arise.

(c) No.

A. I. R.

*287. **Shri Bhagwat Jha Azad** : Will the Minister of Information and Broadcasting be pleased to state :

(a) whether Government propose to extend the facility of provident fund to the Staff artists of the All India Radio; and

(b) if so, the nature of the proposal?

The Minister of Legal Affairs (Shri Pataskar) : (a) and (b). Staff Artists of All India Radio are already entitled to gratuity calculated at a half month's pay last drawn by them for each completed year of service. The question whether, in addition to the gratuity, Staff Artists should also be allowed to contribute in a Contributory Provident Fund is being examined.

Special Employment Exchanges

*289. **Shri Bahadur Singh** : Will the Minister of Labour be pleased to State :

(a) Whether Special Employment Exchanges have been set up at Damodar Valley Corporation and Bhakra Nangal Dam to give employment to the surplus river valley personnel ;

(b) the number of such Employment Exchanges opened at various places so far; and

(c) the total number of surplus persons who have been provided alternative employment so far at Damodar Valley Corporation and Bhakra Dam ?

The Minister of Labour (Shri Khandubhai Desai) : (a) and (b). Sections of Employment Exchanges have been set up at Muithon Dam. No such office has been opened at Bhakra Nangal Dam.

(c) D.V.

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Bhakra Nangal Dam—All the retrenched workers have been re-engaged.

सूचना केन्द्र

२६१. **श्री मूलन सिंह** : क्या सूचना प्रसारण मंत्री यह बताने की कृपा करेंगे कि प्रत्येक राज्य की राजधानी में एक सूचना केन्द्र खोलने की योजना की क्या प्रगति हुई है?

विधि कार्य मंत्री (श्री पाटस्कर) : घाटप्रदेश, बिहार, जम्मू और काश्मीर, केरल, मद्रास, उत्तर प्रदेश की राजधानियों तथा जलंधर और नई दिल्ली में सूचना केन्द्र खुल चुके हैं। बम्बई, उड़ीसा तथा राजस्थान की सरकारों ने अपनी अपनी राजधानियों में सूचना केन्द्र खोलने मंजूर कर लिया है और आवश्यक कार्यवाही की जा रही है।

मैसूर, मध्य प्रदेश, आसाम तथा पश्चिमी बंगाल की राजधानियों में सूचना केन्द्र खोलने का प्रस्ताव विचाराधीन है।

Miners' Wages

* 296. **Shri K. S. Rao** : Will the Minister of Labour be pleased to state :

(a) at what stage is the proposal to enhance the annual leave with wages to miners; and

(b) when it will be given effect to?

The Minister of Labour (Shri Khandubhai Desai) : (a) The proposal is under consideration along with other proposals for amendment of the Mines Act 1952.

(b) It can be given effect to only after the Act has been suitably amended. Action regarding this is in hand.

Yugoslav Steel Mission

*298. **Shri Bheekha Bhai** : Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether the Yugoslav Steel Mission has since arrived in India ; and

(b) if so, the result of their negotiations with the Government of India ?

The Minister of Trade (Shri Karmarkar) : (a) A delegation consisting of representatives of some Iron and Steel